

**GOVERNMENT OF INDIA
COAL AND MINES
LOK SABHA**

UNSTARRED QUESTION NO:213
ANSWERED ON:19.11.2001
MARBLE QUARRY IN RAJASTHAN
JASWANT SINGH YADAV

Will the Minister of COAL AND MINES be pleased to state:

- (a) whether the Government have identified the land areas for marble quarry in Alwar district of Rajasthan recently;
- (b) if so, the details thereof;
- (c) the time by which mining work is likely to be started there; and
- (d) the expected benefit to the marble industry therefrom?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COAL AND MINES (SHRI RAVI SHANKAR PRASAD)

(a) to (c) : Marble is a minor mineral defined under section 3(e) of the Mines and Minerals (Development and Regulation) Act, 1957 and the State Governments are fully empowered under section 15 of the Act to frame rules for grant of mineral concessions for minor minerals. The State Government of Rajasthan has informed that 18 marble plots each of 4.00 hectares has been recently identified in Alwar district. After delineation, these plots shall be granted under mining lease by the State Government, and mining work would start after completion of necessary formalities.

(d): The State Government of Rajasthan has informed that the marble industry is likely to be fed with approximately 2500 tonnes of additional raw material per month from mining in Alwar district.